NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 2382/2021 IN C.P.(IB)/220(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - Times Innovative Media Ltd
V/s
Brand Connect Communications (India) Pvt. Ltd.

APPEARANCES: -

FOR THE APPLICANT	:	Adv. Aditi Anand
FOR THE RESPONDENT	**:**	Adv. Yahya Batatawala for R.1
FOR THE RESPONDENT	**:**	Adv. M.S. Bharadwaj for R.2.

Section: 60(5), Sec.42 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

At the request of the Ld. Counsel for both sides list this matter for hearing on **03.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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